NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/184/2017

NAME OF THE PETITIONER(S)

: KOSALRAMS PROMOTERS PVT LTD

NAME OF THE RESPONDENT(S)

: ROC CHENNAI

UNDER SECTION

S.No. NAME (IN CAPITAL)

DESIGNATION

REPRESENTATION BY WHOM

1. B. Sarath babu 2. R. J. Hur Lun

ORDER

Counsels representing both the parties are present. At request of both the counsels, time is enlarged at request for making submissions. Put up on 15.12.2017.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)